

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) Nos. 16804,15774 & 14643
OF 2016
WITH
PRAYER FOR INTERIM RELIEF IN SLP(C) Nos. 15774 & 14643 OF 2016

M/s. World Window Infrastructure Logistics Pvt. Ltd. Etc. Etc.Petitioner

Versus

M/s. Paswara Chemicals Ltd. & Others Etc.Etc.Respondents

OFFICE REPORT

The matters were listed before the Hon'ble Court on 25th November, 2016, when the Court was pleased to pass the following order:-

“Learned Counsel appearing for the respondent states that counter affidavit is ready and will be filed during the course of the day.

Rejoinder affidavit, if any, may be filed within four weeks.

List the matter thereafter.”

SLP (C) No. 16804 and 15774 OF 2016

It is submitted that Counsel for Respondent No. 1 has on 25th November, 2016 filed Counter Affidavit in these matters separately. Copy of Counter Affidavit has been included in the Paper Books.

It is further submitted that Counsel for the Respondent No. 2 and 3 has on 4th October, 2016 filed Counter Affidavit in SLP (C) No. 16804 of 2016 and counsel for Respondent No.2 in SLP(C) 15774 of 2016 separately and copy of the Counter Affidavit has been included in the Paper Books.

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It is again submitted that Counsel for the Respondent Nos. 4 and 5 in the SLP (C)16804 of 2016 Respondent Nos. 3 and 4 in SLP (C) No. 15774 of 2016 have not filed Counter Affidavit so far.

It is lastly submitted that Counsel for the Petitioner has not filed Rejoinder Affidavit in these matters so far.

SLP (C) No. 14643 OF 2016

It is submitted that Counsel for the respondent nos. 3, 4 and 5 has not filed Counter Affidavit so far.

It is further submitted that no one has filed Vakalatnama / Appearance on behalf of Respondent No. 1 and 2 though served with notice. Service of notice is complete.

The matters above-mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 22nd Day of December, 2016.

ASSISTANT REGISTRAR

Copy to :

1. Mr. Shree Pal Singh, Advocate
79, Old Lawyers Chambers.
2. Mr. Sarvam Ritam Khare, Advocate
224, M.C. Setalvad Lawyers Chambers.
3. Mr. Sachin Mittal, Advocate
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4. Mr. B.K. Prasad, Advocate
Central Agency Section.

ASSISTANT REGISTRAR

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